

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:5014
ANSWERED ON:26.04.2000
ADOPTION OF CHILDREN
A.D.K. JEYASEELAN

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government propose to set up a database booth at Central and Statelevels for information and formalities regarding adoption of children ;
- (b) if so, the details thereof; and
- (c) the time by which such the database-booths are likely to be set up?

Answer

MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. MANEKA GANDHI)

- (a) No Sir. However, a database of adoption of children through the Adoption Agencies recognised by the Government of India in various states is maintained at the Central Adoption Resource Agency, working under the Ministry of Social Justice & Empowerment.
- (b) Does not arise.
- (c) Does not arise.